

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 240/16
 PETITION NUMBER : TP 91/17
 NAME OF THE PETITIONER (S) : STAR AGRI FINANCE LTD.
 NAME OF THE RESPONDENT (S) : CAMSON BIO TECHNOLOGIES LTD.
 UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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None appeared for both sides. Both sides called. Absent.

Registry is directed to issue notices to both sides.

Posted to 21.03.2017.


MEMBER (J)


MEMBER (T)